

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 10th December, 2013

M/s Lafarge India Pvt. Ltd.

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission**

.... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

16.01.2014.

COURT MASTER